

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION No. 76 the 17th August, 2020

No.HCM/COVID-2020/RG/ 11421 : In continuation of and in partial modification of earlier Notifications including Notification No. 74 dated 07.08.2020 issued by the High Court of Manipur to combat the pandemic spread of Novel Corona virus (COVID -19) and in compliance of the directions passed by the Hon'ble Supreme Court of India vide Order dated 23.03.2020 in SMWC No. 3/2020: "IN RE- CONGNIZANCE FOR EXTENSION OF LIMITATION" and Order dated 06.04.2020 in SMWC No. 5/2020: "IN RE – GUIDELINES FOR COURT FUNCTIONING THROUGH VIDEO CONFERENCING DURING COVID – 19 PANDEMIC" and considering extension of the ongoing LOCKDOWN upto 31.08.2020 as declared by the Government of India on 29.07.2020; and subsequently by the Government of Manipur on 15.08.2020 extending complete lockdown till 31.08.2020; and considering letter dated 17.08.2020 submitted by the High Court Bar Association of Manipur for taking up of urgent motion and limited old pending matters, Hon'ble the Chief Justice is pleased to issue the following directions : -

*"The regular court sitting for both the High Court and District Courts/Tribunals shall remain suspended till 01.09.2020. Rest of the conditions of Notification No.74 dated 07.08.2020 shall remain applicable to this Notification also.*

At  
17/8/2020

*This arrangement is subject to review from time to time."*

By order

*A. Guneshwar Sharma*  
17/8/2020

**(A. GUNESHWAR SHARMA)**  
Registrar General

Copy to:-

1. Secretary General, Supreme Court of India
2. Secretary, Department of Justice, Government of India.
3. The Advocate General, Govt. of Manipur.
4. The Chief Secretary, Govt. of Manipur.
5. The Director General of Police, Manipur.
6. The Registrar, Admin & Vigilance, High Court of Manipur.
7. All the learned Judicial Officers, Manipur.
8. The Secretary (Law), Government of Manipur.
9. The Govt. Advocate, Govt. of Manipur.
10. The President, High Court BAR Association.
11. The President, AMBA, Manipur.
12. The Joint Director, Manipur Judicial Academy.
13. All the Joint Registrars, High Court of Manipur.
14. The Principal Magistrates, all Juvenile Justice Boards.
15. All the Deputy Registrars, High Court of Manipur.
16. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
17. All the Asst Registrars/LRO/Court Managers, High Court of Manipur.
18. The P.S to Hon'ble Justice L.S. Jamir, High Court of Manipur.
19. The P.S to Hon'ble Justice Kh.Nobin Singh, High Court of Manipur.
20. The P.S to Hon'ble Justice M.V. Muralidaran, High Court of Manipur.
21. The P.S to Hon'ble Justice A. Bimol Singh, High Court of Manipur.
22. The P.S to Registrar General, High Court of Manipur.
23. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
24. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
25. All the Court Master, High Court of Manipur.
26. The Guard file.